

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2909
ANSWERED ON:22.08.2006
NATIONAL JUTE BOARD
Ansari Shri Furkan;Sippiparai Shri A. Ravichandran

Will the Minister of TEXTILES be pleased to state:

- (a) Whether the Government is formulating a comprehensive scheme to protect the interests of jute producers and enhance the demand of jute ;
- (b) If so, the details thereof;
- (c) Whether the Government proposes to set up a National Jute Board;
- (d) If so, the details thereof; and
- (e) The time by which the said Board is likely to be set up ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

(a) to (e) : Yes Sir. In order to formulate a comprehensive scheme to protect the interests of jute producers and enhance the demand of jute , the Government announced the National Jute Policy, 2005 which proposes to set up a National Jute Board.. Accordingly, a National Jute Board Bill, 2006 was introduced in the Lok Sabha on 22.05.2006. The Bill has been referred by the Lok Sabha Secretariat to the Parliamentary Standing Committee on Labour for examination. The recommendations of the Committee are awaited. Thereafter, the Bill is required to be passed by both the Houses of the Parliament. The Jute Board is likely to be set up immediately after the aforesaid Bill is enacted into an Act and the Act comes into force.